NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 232/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Nanavati Chemex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

37 Mr. Chandrokard Advorced Rephanter Madan Gupta

COMMON ORDER

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017 C.S.P. No. 236/230-232/NCLT/MB/MAH/2017 C.S.P. No. 220/230-232/NCLT/MB/MAH/2017 C.S.P. No.230/230-232/NCLT/MB/MAH/2017 C.S.P. No.231/230-232/NCLT/MB/MAH/2017 C.S.P. No.235/230-232/NCLT/MB/MAH/2017 C.S.P. No.213/230-232/NCLT/MB/MAH/2017 C.S.P. No.215/230-232/NCLT/MB/MAH/2017 C.S.P. No.232/230-232/NCLT/MB/MAH/2017 C.S.P. No.222/230-232/NCLT/MB/MAH/2017 C.S.P. No.211/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Reports from the concerned offices are awaited. Hence adjourned.
- 3. The matter is adjourned to 16th June, 2017.

Dated: 03.05.2017

Sd/-

M.K. Shrawat Member (Judicial)